

Buddha's Memorial

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*278. { **Sardar Iqbal Singh:**
Sardar Akarpuri:

Will the Minister of Education be pleased to state :

(a) whether any decision has now been taken regarding the question of finalizing the design of the memorial proposed to be erected in New Delhi in connection with the 2,500th Buddha Parinirvana Jayanti;

(b) if so, the details of the design and financial aspects of the said memorial; and

(c) if not, the progress made so far in this direction?

The Deputy Minister of Education (Dr. M. M. Das): (a) to (c). Final decisions have not yet been taken and are likely to be taken in the next fortnight.

Sardar Iqbal Singh: May I know whether there is any proposal under consideration with the Government that a museum of Buddhist collection will be erected in Delhi?

Dr. M. M. Das: So far as this particular proposal of erecting some kind of monument to commemorate the 2500th Buddha Parinirvana Jayanti is concerned, there is no such proposal under consideration.

Dr. Ram Subhag Singh: Some months ago there was a big meeting at the site of the memorial, May I know whether that memorial is going to be completed or not?

Dr. M. M. Das: We have some difficulty in choosing or in finding a suitable plan or design for the memorial. We just declared an international competition for having a suitable design, but the designs that won the prizes were not found suitable by the Working Committee. So we are trying again to have some suitable designs from which we will make a selection.

Shri Kasliwal: The hon. Minister said that the design will be finalised some time within a fortnight or so, if I understood him right. May I know whether he is going to consult some of the foreign delegations who have come to India in connection with the Buddha Jayanti celebration for this purpose?

Dr. M. M. Das: No, Sir.

Dr. Ram Subhag Singh: May I know whether the site was recommended by the Working Committee or the Ministry and on what basis that meeting was held if that memorial is not going to be constructed or the design has not yet been finalised?

Dr. M. M. Das: This is the particular place. It has been decided to erect a monument in New Delhi in commemoration of the 2500th Buddha Jayanti. The foundation stone was probably referred to by the hon. Member. The foundation stone of the proposed monument was laid by the Prime Minister on 23-5-1956 at an impressive ceremony in Kushak View in New Delhi. That is the place. The foundation stone has already been laid, and now the monument has to be completed.

Sardar Iqbal Singh: May I know whether any Committee has been formed for this purpose and may I also know whether any firm engineers or architects are also included in our design?

Dr. M. M. Das: The design has not yet been selected. When the design is selected, we will see whether the C. P. W. D. will construct the building or some tenders will be called for. So far as the Committee is concerned, there is no special committee, but a high-powered committee has been set up under the chairmanship of Dr. Radhakrishnan to conduct the whole business of the Jayanti.

Delimitation Commission

Mr. Speaker: Shri D. C. Sharma; he is not here. Shri Bhagwat Jha Azad; he is not here. Shri Gurupadaswamy; he is not here. Shri Gadilingana Gowd; he too is not here. Does the hon. Minister want to answer this? This is a very important question and so let the hon. Minister answer it.

*279. { **Shri D. C. Sharma:**
Shri Bhagwat Jha Azad:
Shri M. S. Gurupadaswamy:
Shri Gadilingana Gowd:

Will the Minister of Law be pleased to state:

(a) whether the Commissioner for Delimitation of Constituencies has submitted his report; and

(b) if so, the nature of the report?

The Minister of Law and Minority Affairs (Shri Biswas): (a) No, Sir. The Delimitation Commission is not required to submit any report. In accordance with sub-section (2) of section 47 of the States Reorganisation Act, 1956, it is required to prepare an Order delimiting the Parliamentary and Assembly Constituencies. The Order is to be published only after the Commission completes its work. The work is still in progress.

(b) Does not arise.

Dr. Ram Subhag Singh : May I know when this report will be submitted to the Government?

Shri Biswas : The Delimitation Commission has practically finished the work as regards all the constituencies except one, namely, Rajasthan, and that will be finished by the end of this month. It will take about two days and they have fixed, I believe, the 20th November to take it up.

Shri A. M. Thomas : May I enquire by what time would it be possible for the Delimitation Commission to issue the final order regarding the Parliamentary and Assembly constituencies?

Shri Biswas : As I said, the work has been nearly finished except as regards Rajasthan, and then odds and ends will have to be looked into, some details will have to be settled and the order finalised. I believe it will be available before the end of next month, before the end of December.

Shri Kaaliwal : Previously we understood that the final order of the Delimitation Commission would be issued by the 31st October. It appears from the answer given by the hon. Minister that the final order will be available by the 31st December. May I know whether there is any likelihood of delay in the coming elections?

Shri Biswas : I gave the approximate date by which the work will be completely finished and the order will be available. I am not definite about it. It may be earlier, but it will not be later than the end of December. That is what I said. As to how far it will affect the programme of elections, that is another matter.

Shri Heda : The hon. Minister stated that apart from Rajasthan the delimitation in respect of all other States has been completed. My enquiries, so far as Telangana region of Andhra Pradesh is concerned, indicate that the work has not yet been started.

Shri Biswas : I hold in my hand a letter from the Chairman of the Delimitation Commission, which I received yesterday. I am speaking from the information contained in it.

Shri A. M. Thomas : The hon. Minister stated that it may be earlier than 31st December. May I enquire whether the Government has got any interim report from the Election Commission as to the probable dates of the next elections, when it will be possible for the Election Commission to arrange the elections?

Mr. Speaker : That is another question.

Shri Biswas : As a matter of fact, all the authorities concerned are alert and they are taking every possible step to expedite matters. It is not merely the Delimitation Commission but the Election Commission

also is doing everything possible. That is all that I can say and I cannot be more precise at this stage.

Shri Kesavalengar : If the delimitation work connected with the new Mysore State has been completed, why is it that that part is not being published to enable further steps being taken early?

Mr. Speaker : The whole order will be published together.

Shri Biswas : As I said earlier, the law requires that the order should be published regarding all the States and not piecemeal, not as regards one particular State for which the work has been completed. So in accordance with law my hon. friends must wait a little.

Shri M. K. Moitra : Sir, May I put one question?

Mr. Speaker : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

King George's Military Schools

*245. **Shri Chattopadhyaya :** Will the Minister of Defence be pleased to refer to the reply given to a Supplementary raised on Starred Question No. 836 on the 14th December, 1955 and state:

(a) whether any decision has since been taken to change the name of the King George's Military Schools; and

(b) if so, the nature of the decision?

The Minister of Defence Organisation (Shri Tyagi) : (a) No.

(b) Does not arise.

Strike in C.O.D., Delhi Cantonment

*248. **Shri Bahadur Singh :** Will the Minister of Defence be pleased to state:

(a) whether five thousand workers of the Central Ordnance Depot, Delhi Cantonment went on strike during the months of September and October, 1956;

(b) if so, the cause of the strike;

(c) whether some workers were recently retrenched from the C.O.D., Delhi Cantt.; and

(d) if so, their number?

The Minister of Defence Organisation (Shri Tyagi) : (a) No; but 2,034 workers out of 5,713 workers observed a sit-down strike for two hours on the 15th September, 1956. Besides this strike-